

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2015

&

IA No. 137 of 2015

Dated: 20th July, 2015

In the matter of :

Indian Wind Power Association

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on 7.08.2015.

COURT MASTER